

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE  
RAJYA SABHA**

**UNSTARRED QUESTION NO. 1331.  
TO BE ANSWERED ON FRIDAY, THE 02<sup>ND</sup> AUGUST, 2024.**

**INDUSTRIAL UNITS ESTABLISHED IN KARNATAKA**

**1331 SHRI G.C. CHANDRASHEKHAR:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) the details of all the industrial units and manufacturing units established in the State of Karnataka;
- (b) the details of all the industrial units and manufacturing units closed down in the State of Karnataka in the last three years;
- (c) the steps taken by Government for the promotion of manufacturing industries in Karnataka; and
- (d) whether Government is planning to establish Special Economic Zone in the State of Karnataka, if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI JITIN PRASADA)

- (a):** Industry is primarily a State subject except for the specific items mentioned in the Union List of Constitution of India. The Central Government comes out with several initiatives and policies to promote industrialization in various parts of the country from time to time.

The details of all the Special Economic Zones (SEZs) units and Export Oriented Units (EoUs) in the State of Karnataka are as under:

Special Economic Zones (SEZs)	478
Export Oriented Units (EoUs)	280
<b>Total</b>	<b>758</b>

As per information provided by the State Government of Karnataka, a total of 15,41,944 MSME units are registered in the State and 727 Large and Mega Industries established and working in the State.

- (b):** The details of all the Special Economic Zones (SEZs) units and Export Oriented Units (EoUs) closed down in the State of Karnataka in the last three years are as under:

Special Economic Zones (SEZs)	52
Export Oriented Units (EoUs)	39
<b>Total</b>	<b>91</b>

As per information provided by the State Government of Karnataka, 27 industrial units were closed in the State during the last three years (2021-22, 2022-23, 2023- 24).

- (c): As part of National Industrial Corridor Development Programme (NICDP) of Government of India (GoI), Industrial Corridors are conceived to foster global manufacturing, investment destination hubs with plug & play facility, smart cities with walk-to-work concept & creating the best in-class quality infrastructure ahead of demand. With the above aim, as part of Chennai-Bengaluru Industrial corridor (CBIC), Tumakuru node in Karnataka is being developed.

As per information provided by the State Government of Karnataka, following steps have been taken by the State Government to attract industrial investments:

- The promotion of industrial development and facilitation of new investment is being carried out as per the Karnataka Industries (Facilitation) Act, 2002.
- The process of land acquisition required for setting up industries has been simplified.
- Ease of Doing Business is being implemented to start industries quickly, without hindrances.
- Various international and national road shows have been conducted to showcase investment opportunities in Karnataka.
- Karnataka Industrial Policy 2020-25 has been brought out to attract investments in manufacturing sector.

- (d): SEZs being set up under the SEZs Act, 2005 and SEZs Rules, 2006 are primarily private investment driven initiatives. Post enactment of the SEZ Act, 2005, the Central Government has not set up any SEZ in the country.

\*\*\*\*\*